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Title: Regarding Women Reservation Bill.

SHRIMATI MINATI SEN (JALPAIGURI): Mr. Speaker, Sir, thank you for giving me a chance to raise an important issue in Parliament. You know, Sir, since 1996, the Women Reservation Bill is hanging before us to get approval of Parliament. The Government had introduced the Bill in the House in December, 1999 and the House as well as the whole nation witnessed in shame as to how the passing of this Bill was resisted by some vested interests.

The Government has also taken advantage of the situation and kept the Bill in the cupboard. We do not understand why the Government is dilly-dallying on this. I therefore urge upon you to direct the Government to place the Bill for consideration and passing in this Session itself.